

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-522

IB-397/PB/2018

IA/2414/2023, IA/2494/2023, IA/2668/2023

IN THE MATTER OF:

Bank of India

.....Applicant

Vs.

M/S. Basic India Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Abhay Gupta, Mr. Gaurav Raj Grover, Ms Medha
Pandey, Advs.

For the Liquidator : Mr. Ravi, CS

ORDER

Due to paucity of time, the matter is listed on **10.06.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**